



दीपक राजा

सहायक कुलसचिव (विधि)

DEEPAK RAJA

Assistant Registrar (Legal)

भारतीय प्रौद्योगिकी संस्थान दिल्ली

INDIAN INSTITUTE OF TECHNOLOGY DELHI

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Hauz Khas, New Delhi - 110016, India

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E-mail : drlegal@admin.iitd.ac.in

Date: 03.12.2025

Consultant Judicial,
National Green Tribunal (NGT)
New Delhi-110001.

Sub: - O.A No. 183/2024; News item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024.

Sir/Madam,

This is with reference to the Hon'ble Tribunal's Order dated **11.11.2025** and the subsequent reminder dated **26.11.2025** regarding submission of the Detailed Proposal by IIT Delhi in connection with the assessment of UV disinfection systems installed at Delhi Jal Board STPs.

It is respectfully submitted that the IIT Delhi is glad to fully extend the available expertise with the Institute to the Hon'ble NGT. In this regard the expert committee has:

- 1) made request to provide access to the STPs to the expert committee, which is still awaited,
- 2) asked Delhi Jal Board to nominate nodal officer responsible to operate each STP to coordinate with the IIT Delhi who could supply needful information,
- 3) requested data from DPCC and DJB through our letter dated 27.10.2025 (copy enclose) which remains pending.

Hon'ble NGT is requested to consider our submissions made through letters dated 18.09.2025 and 26.09.2025 (enclosed for ready reference) and pass appropriate orders.

It is kindly requested that we require certain data and information to prepare technically and scientifically robust expert opinion to the Hon'ble NGT in the matter. We are also attaching herewith our earlier communications in the matter.

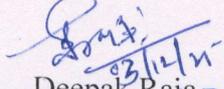
Dr
03/12/25

In view of the above, we respectfully request that the Hon'ble Tribunal may kindly issue necessary directions to DPCC and DJB to expedite the transmission of the pending information and extend logistical support for site visits, in order to enable the Expert Committee to prepare and submit the Detailed Proposal at the earliest.

Thanking you,

Encl: As above

Yours faithfully,


Deepak Raja
दीपक राजा/Deepak Raja
सहायक कुलसचिव (विधि)
Assistant Registrar (Legal)
भारतीय प्रौद्योगिकी संस्थान दिल्ली
Indian Institute of Technology Delhi
हौज खास, नई दिल्ली/Hauz Khas, New Delhi-110016

Item No. 16

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 183/2024

News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024

Date of hearing: 11.11.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Suo Motu

Respondents: Mr. Amit Singh Chauhan, Ms. Shikha Chauhan and Ms. Vanshika Sharma, Advocates for CPCB Ms. Richa Kapoor and Ms. Atika Singh, Advocates for Delhi Jal Board
Ms. Sakshi Popli, Advocate for DPCC (Through VC)

ORDER

1. The Tribunal by the previous order dated 22.08.2025 had requested the IIT, Delhi to examine the use of UV for disinfection in the STP and also disclose UV wavelength, intensity, exposure time and distance required to kill present Fecal Coliform in sewage (liquid matrix) to achieve the norms.
2. A communication dated 18.09.2025 has been received from the Assistant Registrar (Legal) of IIT, Delhi informing that an Expert Committee comprising of Prof. AK Mittal (Head), Prof. Arun Kumar, Prof. V Arya and Prof. Sovik Dass from Civil Engineering Department, IIT, Delhi has been constituted to undertake this exercise and the letter further states that a detailed proposal outlining the requirements of relevant documents, estimated costs and other necessary details will be forwarded to the Tribunal once received from the above Committee.

3. The said proposal has not been received till now, therefore, the office is directed to send a reminder to the Assistant Registrar (Legal) of IIT, Delhi in this regard.

4. List on 23.12.2025.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

November 11, 2025
O.A. No. 183/2024
AM



No. NGT(PB)/Judicial/OA 183-2024
To

Dated: 26.11.2025

1. Assistant Registrar (Legal) of IIT, Delhi
Indian Institute of Technology Delhi, Hauz Khas, New Delhi - 110016
Email: Dr.Legal.admin_head@admin.iitd.ac.in / director@admin.iitd.ac.in
drlegal@admin.iitd.ac.in

Reminder-I

Sub: Copy of Order dated 11.11.2025 passed in OA No. 183/2024 titled "News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024"-reg.

Sir,

The above mentioned matter was listed on 11.11.2025, when the Hon'ble Tribunal in OA No. 183/2024 titled "News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024" inter-alia passed the following order:

"2. A communication dated 18.09.2025 has been received from the Assistant Registrar (Legal) of IIT, Delhi informing that an Expert Committee comprising of Prof. AK Mittal (Head), Prof. Arun Kumar, Prof. V Arya and Prof. Sovik Dass from Civil Engineering Department, IIT, Delhi has been constituted to undertake this exercise and the letter further states that a detailed proposal outlining the requirements of relevant documents, estimated costs and other necessary details will be forwarded to the Tribunal once received from the above Committee.

3. The said proposal has not been received till now, therefore, the office is directed to send a reminder to the Assistant Registrar (Legal) of IIT, Delhi in this regard.

4. List on 23.12.2025."

You are therefore requested to send the requisite proposal as per the direction of the Hon'ble Tribunal at the earliest.

With regards

(Arvind Kumar)
Deputy Registrar, NGT

Encl: Copy of order dated 11.11.2025





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IITD/2025/DLEG/447440

Dated: 18.09.2025

Consultant (Judicial)
National Green Tribunal
New Delhi- 110001

Subject: Original Application No. 183/2024; News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024.

Ref: Email dated 04.09.2025 along with NGT order dated 22.08.2025 passed in subject cited application.

Sir/Madam,

In compliance with the above referred order dated 22.08.2025 passed by Hon'ble Tribunal in subject cited application, it is submitted that an expert committee comprising **Prof. AK Mittal** (Head), **Prof. Arun Kumar**, **Prof. V Arya** & **Prof. Sovik Dass** from Civil Engineering Department (CED), IIT Delhi, has been constituted to undertake the same.

A detailed proposal outlining the scope of work, requirements of relevant documents, estimated costs, and other necessary details, will be submitted to the Hon'ble Tribunal upon receipt from the Committee.

This is submitted for kind information please.

Thanking you,

Yours faithfully,

(Deepak Raja)

सहायक कुलसचिव (विधि)
Assistant Registrar (Legal)
भारतीय प्रौद्योगिकी संस्थान दिल्ली
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IITD/2025/DLEG/450102

Dated: 26.09.2025

Consultant (Judicial)
National Green Tribunal
New Delhi- 110001

Subject: Original Application No. 183/2024; News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024.

Ref: Email dated 04.09.2025 along with NGT order dated 22.08.2025 passed in subject cited application.

Sir/Madam,

In continuation of our earlier communication vide letter no. IITD/2025/DLEG/447440 dated 18.09.2025, the undersigned is directed to inform you that the Expert Committee urgently requires the following documents/data from the Delhi Jal Board, Delhi Pollution Control Committee (DPCC), and the National Green Tribunal (NGT), as applicable:

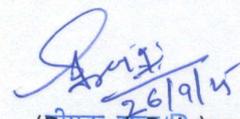
1. A copy of the **DPCC report dated 19.08.2025** which is mentioned In Para 7 of the NGT order in OA No. 183/2024.
2. Copies of the **Delhi Jal Board reports or data on the quality/characteristics of the treated sewage before and after UV treatment for all the STPs mentioned in the NGT order.** (Delhi Jal Board has its own laboratories. All the data collected by Delhi Jal Board laboratories in this regard may kindly be provided).
3. **Name and contact details of the Nodal Officers from Delhi Jal Board for each STP required to ensure free access to the STPs, and collection of samples.**
4. **Necessary directions to the concerned agency/department to provide/release funds required for effective implementation of the tasks assigned to the Committee under this project.**

The above information is crucial to ensure compliance with the Hon'ble Tribunal's directives and to enable the Committee to complete its mandate within the stipulated timelines.

Therefore, you are requested to kindly take necessary action in the matter and facilitate the early transmission of the requisite data and documents.

Thanking you,

Yours faithfully,



(Deepak Raja) Deepak Raja

सहायक कुलसचिव (विधि)

Assistant Registrar (Legal)

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IITD/2025/DLEG/458981

Dated: 27.10.2025

Consultant (Judicial)
National Green Tribunal (NGT)
New Delhi- 110001.

Subject: Original Application No. 183/2024; News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024.

Sir/Madam,

With reference to the Hon'ble National Green Tribunal's Order dated **22 August 2025** (enclosed) in subject cited application, the Expert Committee constituted at IIT Delhi convened a meeting on **08th October 2025** to deliberate on the matter and examine the feasibility and effectiveness of UV disinfection systems at Delhi Jal Board (DJB) sewage treatment plants (STPs). The committee observed that the issue referred by the Hon'ble NGT is of critical importance and has far reaching national implications regarding the applicability of UV disinfection systems.

Further, the committee made the following observations/comments:

"The performance of UV systems depends on the type of secondary biological treatment employed and on various chemical and physical parameters of the treated effluent. Hence, a comprehensive evaluation supported by detailed technical recommendations/guidelines is required.

The following points were noted and respectfully brought to the kind attention of the Hon'ble Tribunal:

1. **Critical Data Pending:** The Committee has not yet received the July 2025 report from the Delhi Pollution Control Committee (DPCC), as referred to in the Hon'ble Tribunal's Order. We respectfully request the Hon'ble NGT

to kindly direct DPCC to expedite the submission of the report to IIT Delhi at the earliest.

2. **Operational & Microbial Data from DJB:** The Committee is also awaiting operational and microbial performance data from the Delhi Jal Board related to their STPs. We request the Hon'ble Tribunal to kindly issue appropriate directions to DJB to facilitate the same at the earliest.
3. **Insufficient UV System Data:** According to regulatory information, the DPCC has reported non-compliance with prescribed microbial standards at 14 STPs. However, there is no data available on the effectiveness of the UV disinfection systems installed at these plants. A realistic assessment requires reliable microbial quality data at both the inlet and outlet of the UV channels. Existing literature and manufacturer-certified data are either insufficient or unavailable.
4. **Data Requirement for UV System Evaluation:** The Committee emphasized the necessity of obtaining reliable data on both the **microbial quality** and the **spatial distribution of UV radiation** for different configurations of UV systems, especially under varying effluent qualities resulting from different secondary treatment processes. Hon'ble Tribunal to kindly direct accordingly.
5. **Site Visits:** IIT Delhi has written to the DJB requesting nomination of officials to coordinate and facilitate field visits to select STPs where UV disinfection systems are installed. We request the Hon'ble Tribunal to issue directions to DJB to provide necessary support and coordination for these inspections."

In view of the above, we humbly seek the Hon'ble Tribunal's kind directions to the concerned agencies to facilitate the timely sharing of the required information and enable site inspections as outlined.

Thanking you,

Yours faithfully,



(Deepak Raja)
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